

Annexure-3

Name of the corporate debtor: Sanwariyaji Business Venture Private Limited

Date of commencement of CIRP: 23.12.2021

List of Creditors as on: 21.02.2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% Voting share in CoC
1.	Omkara Assets Reconstruction Private Limited	17.03.2022	33,30,99,559.00	33,30,99,559.00	SECURED	33,30,99,559.00	33,30,99,559.00	NO	27.35	0	0	0	NIL	NIL
2	*Canara Bank	20.03.2020	3,27,41,262.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	3,27,41,262.00	0.00	Piyush Jain Jain in respect of flat B - 801 in Block B of Guman Eternity See below note
3	Canara Bank	20.03.2020	1,30,30,000.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,30,30,000.00	0.00	Radhey Shyam Yadav in respect of flat B - 204 in Block B of Guman Eternity See below note
4	Canara Bank	20.03.2020	1,34,52,835.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,34,52,835.00	0.00	Rajesh Kumar Sharma in respect of flat B

															- 804 in Block B of Guman Eternity
															See below note
5	Canara Bank	20.03.2020	1,00,16,830.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,00,16,830.00	0.00	Rakesh Kumar in respect of flat B – 301 in Block B of Guman Eternity	
															See below note
6	Canara Bank	20.03.2020	1,42,69,683.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,42,69,683.00	0.00	Santosh Jangid in respect of flat B – 601 in Block B of Guman Eternity	
															See below note
7	Canara Bank	20.03.2020	1,51,95,789.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,51,95,789.00	0.00	Sitaram Yadav in respect of flat B – 501 in Block B of Guman Eternity	
															See below note
8	Canara Bank	20.03.2020	1,17,33,240.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,17,33,240.00	0.00	Sushil Kumar Jhalani in respect of flat B – 504 in Block B of Guman Eternity	
															See below note
9	Canara Bank	20.03.2020	1,20,65,921.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,20,65,921.00	0.00	Amit Kumar Prajapat in respect of flat B – 604 in Block B of Guman Eternity	
															See below note
10	Canara Bank	20.03.2020	2,34,10,750.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	2,34,10,750.00	0.00	Bhuvnesh Joshi in respect of flat B – 603 in Block B of Guman	

														Eternity
														See below note
11	Canara Bank	20.03.2020	2,32,09,579.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	2,32,09,579.00	0.00	Harish Pareek in respect of flat B – 203 in Block B of Guman Eternity
														See below note
12	Canara Bank	20.03.2020	1,40,94,456.00	0.00	SECURED DEBT	0.00	0.00	NO	0.00	NIL	NIL	1,40,94,456.00	0.00	Mohammad Rafiq in respect of flat B – 502 in Block B of Guman Eternity
														See below note
	Total		51,63,19,904.00	33,30,99,559.00								18,32,20,345.00		

Note: It is important to note that from Serial No. **2 to 12** the Resolution Professional total eleventh (11) claims received from Canara Bank in respect of Various Flats in Guman Eternity. The claim has been filed beyond the term of Corporate Insolvency Resolution Process (CIRP) and in respect of flat, against which, principal borrower has already filed a claim and such claim is duly admitted. Upon admission of the said claim, it will be a situation of admitting dual claim for individual debt.